NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/638/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: GIMPEX PVT LTD

NAME OF THE RESPONDENT(S)

: SURANA CORPORATION LTD

UNDER SECTION

: 9 RULE 6

S.No.

Name (in Capital)

Represented by

Signature

A- Abdul Hanned. Operational Cudihu
(For AAV parthurs)

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner is directed to furnish a copy of the petition to the other side. Counsel for respondent prayed for time to file counter. Time is extended at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

- Sep -

- 3d

K Anantha Padmanabha Swamy Member (Judicial)

bc